

G-31016/1/2016-VSP (A)  
Government of India  
Ministry of Law and Justice  
Legislative Department  
Vidhi Sahitya Prakashan

Room No.1st Floor  
ILI Building ,Bhagwan Dass Road  
New Delhi-1100 01

Dated 27-11-2017

Vidhi Sahitya Prakashan, intend to invite tender/quotation and sealed envelopes for the following work:-

Sr. No.	Name of work
1.	Preparation of wall mounted covered cup Board,over head unit in Room No.11 Ist Floor ILI Building Bhagwan Dass Road,New Delhi Size of cup Borad/ over head unit 900mmx450mm x900mm 4 Nos. And 750mm x450mm x 900mm w x D x H mm by using raw material such as ISI mark Commercial Board of 18mm,teak wood of 4mm required for making of cup Board/over head unit and door with good quality steel hanges/ handles etc. and supported by 1 1/2"Angle and polishing .etc. or by using Medium-density fireboard (MDF)

Interested party dealing in the work in question may visit this office and measure the area where over head units are to be fixed and submit their rates including cost of raw material required for carrying out the fabrication of Over head unit in mm or square fit (Preferably in squire fit) and for both for ply,teak wood and MDF separately .The quotation should contain all the details of material and brand of the raw materials to be used in fabrication of over head units.

**Mode of submission of quotation**

Quotation in sealed envelopes should be super scribed as "QUTATION FOR WALL MOUNTED CUP BOARD"/ Over Head Unit and addressed to Under Secretary,Vidhi Sahitya Prakashan ,Legislative Department,ILI Building Bhagwan Dass Road,New Delhi-110001 .

Quotation with complete detail of work and raw material to be used for preparation of Over Head Unit in Cash Section,VSP, should reach this office on or before 1130hrs 18.12.2017 the quotation will be opened on the same day at 1600hrs . . Quotation received after the stipulated date time will not be entertained under any circumstances . Tenderers or their representative if interested may be present at the time of tender opening.

This office reserved the right to reject a part or whole tender without assigning any reasons. Payment will be made within 15 days after satisfactorily completion of work and on received dully stamped pre-receipt bill thereof.

  
(Debadutta Behera )

Under Secretary to the Government of India

Copy to:-

1. Incharge NIC Cell ,Ministry of Law and Justice,Shastri Bhavan,with request to get the tender notice uploaded in the Vidhi Sahitya Prakashan's of Legislative Department web site.
2. Notice Board,VSP